

F. No. J-11017/56/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 28th November, 2024

ORDER

The President is pleased to accept the resignation of **Shri Ajay Singh Kushwah**, Standing Government Counsel for District and Subordinate Courts of Ujjain, with effect from the date **22.11.2024**.

2. Consequently, the name of Shri Ajay Singh Kushwah, Advocate figuring at serial number 72 in the List 'A' of this Department's Order No. J-11015/1/2020-Judicial dated 06.03.2020 read with Order No. J-11015/56/2024 dated 18.09.2024, stands deleted.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. District Judge, Ujjain.
4. Shri Himanshu Joshi, Dy. SGI, High Court of Madhya Pradesh, Bench at Indore.
5. Shri Ajay Singh Kushwah, Advocate.
6. Cash (LA) Section to stop the payment of Shri Ajay Singh Kushwaha, Advocate from 22.11.2024.
7. The Pay and Account Office, Department of Legal Affairs, New Delhi.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.



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